

MERCHANDISE EXPORT FROM INDIA SCHEME

1839. SHRIMATI V. SATHYA BAMA:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) whether Government has doubled or planning to double the incentive for exporters of garments and made-ups under the Merchandise Export from India Scheme (MEIS) to support declining textile exports;
- (b) if so, the details thereof;
- (c) whether the Government is planning to make more such initiatives to support and encourage textile exports; and
- (d) if so, the details thereof?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री अजय टम्टा)

MINISTER OF STATE FOR TEXTILES
(SHRI AJAY TAMTA)

(a) & (b): Yes Madam. Government has enhanced the rates under the Merchandise Exports from India Scheme (MEIS) from 2% to 4% on readymade garments and made ups w.e.f. 1st November 2017 till 30th June 2018.

(c) & (d): In order to increase India's competitiveness in exports, the Union Cabinet approved reforms through a special package to boost employment generation and exports in the apparel and made-ups sector in June 2016 and December 2016 respectively. The Scheme for Rebate of State Levies (RoSL) was announced under the Special Package to rebate the incidence of state levies on export of garments and made-ups to make exports more competitive in the global market. In addition, interest subvention is provided @ 3% per annum for pre and post shipment credit and duty drawback is provided on exports. Exports are promoted on a sustained basis under the Market Access Initiative Scheme (MAI). Textile India 2017, India's first ever mega textiles trade fair was organised in Gandhinagar from 30th June to 2nd July 2017 to promote export and to attract investments in the textile sector.
